

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.113/2011
a/w
CA No.46/2017
RT CP No. 25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.Petitioners

And

M/s Prakash Communications Ltd. & Ors.Respondents

Present:: Mr.Narinder Kumar Bawa, petitioner in person
Mr.B.S.Sangha, Mr.Amit Vinayak, Advocates
for respondents No.2 & 3.

No time left. Adjourned to 11.08.2017 for arguments.



(Justice R.P.Nagrath)
Member (Judicial)

July 19,, 2017
Subbu